

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.1200
TO BE ANSWERED ON 29.07.2021

MINIMUM WAGES OF INDIAN WORKERS

1200. SHRI KUMAR KETKAR:
SHRI RIPUN BORA:
SHRI G.C. CHANDRASHEKHAR:
SHRI ANAND SHARMA:

Will the Minister of **External Affairs** be pleased to state:

- (a) whether Government has reduced the minimum referral wages applicable to Indian workers in the gulf;
- (b) whether organisations representing Indian workers in the gulf have requested Government to rollback this reduction;
- (c) if so, whether Government propose to accede to their request, and if not, the reasons therefor;
- (d) whether Government has estimated the impact in terms of loss of earnings for each worker; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) to (e) The Minimum Referral Wages (MRWs) for employment in six Gulf countries is the same now as it was in 2019-20. For a brief period of 10 months, the MRWs were adjusted downwards, due to the Covid situation, to protect our employment in the Gulf. As the labour market stabilized, the earlier MRW was made applicable once more.
